	WEEKLY STATEMENT FOR DISPATCH OF ORDERS			
	EXCISE APPEAL BRANCH			
	CESTAT, NEW DELHI-110066			
	FROM 22.	·		
	11.0m 22.02.10 00.03.10 1			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1	E/52180/2018	FO/51043/2021	18.02.2021	22.02.2021
2	E/54157/2018	FO/51046/2021	22.02.2021	23.02.2021
3	E/50518/2017	FO/51050/2021	02.03.2021	04.03.2021
		MISC ORDER	,	
1-2	E/EH/50067-68/2021 IN E/52879-80/2019	MO/50011-12/2021	22.02.2021	23.02.2021
			,	Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by :Amit(LDC)